

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.05/BB/ 2017	-	Hearing	230/ 232	Coffee Day Enterprises Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N.K. Dhiraj & Co. Nanjappa
Advocates
Badr Legal
Bengaluru
9986633098



Sinchana M.R. ROC/RD Sinchana M.R.
K. Latha Primala Vadane Doc by padma

Counsel for petitioner is present. ROC has filed report. Report from RBI is not received so far. Counsel reported that information was received from NSE and BSE. Counsel requested 15 days' time for complying other provisions regarding accounting treatment certificate, etc. and for filing affidavit to the same. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present.

List it on 12.07.2017.

MEMBER (J)

MEMBER (T)